

Shri M. V. Krishnappa: Most of these people are fishermen. Only the fishermen come forward for training on fishing business. Generally, it is so.

Shri Joachim Alva: May I know whether the Government have a proposal by which intelligent boys from the fishermen community along the west coast, including Travancore-Cochin and Malabar, could be sent to Japan for training?

Shri M. V. Krishnappa: We have trained sufficient number of men. We have imported Japanese experts for fish-trawling operations on our own coast and they have trained a sufficient number of men. Why should we send our people to Japan? We need not go to Japan.

Shri A. M. Thomas: May I know whether there is an offer by the Norwegian project officers in Travancore-Cochin who are at present working there, to extend their activities, and if so, what have the Government done with regard to that offer?

Shri M. V. Krishnappa: This question only refers to the Norwegian aid programme, and I do not know whether any offer has been made to extend their activities.

PASSENGER AMENITIES

*1194. **Th. Jugal Kishore Sinha:** Will the Minister of Railways be pleased to state the present arrangements for penalising and checking the unauthorised occupation of the seats in the compartments reserved for Third Class passengers booked for 300 miles and over?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): The Special Travelling Ticket Examiner in charge of each long distance coach is required to ensure that there is no unauthorised occupation thereof by short distance passengers. If any short distance passenger is so detected, the Special Travelling Ticket Examiner is

authorised to detain him and accommodate him in some other compartment. If the passenger refuses to comply, he is liable for prosecution under section 109 of the Indian Railways Act, 1890.

ठाकुर बुगल किशोर सिंह : क्या इस तरह का स्टाफ ट्रेनिंग पर रखा जाता है या ट्रेनों के साथ जाता है ?

श्री शाहनवाज खां : मैं ने अर्ज किया है कि एक स्पेशल ट्रेनिंग टिकट एग्जामिनेर उस गाड़ी के साथ जाता है ।

ठाकुर बुगल किशोर सिंह : सभी गाड़ियों के साथ जाता है या सिर्फ उन के साथ जिन में कि ऐसे डिब्बे लगे होते हैं ?

श्री शाहनवाज खां : अमूमन जाता है ।

Shri Punnoose: Are the Government aware that the short distance passengers have to face such a lot of rush in the compartment and that is the reason why the short distance passenger is getting into the long distance compartment?

Shri Shah Nawaz Khan: The Government are aware of that.

Mr. Speaker: He is giving facts. It is not a question.

DELHI IMPROVEMENT TRUST

*1196. **Shri B. R. Verma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that some time back the Delhi Improvement Trust had prepared a scheme for a separate colony for dhobis in Delhi; and

(b) if so, how far this scheme has progressed?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes.

(b) The scheme was subsequently dropped.

श्री बी० आर० वर्मा : क्या माननीय मंत्री यह बताने की कृपा करेंगी कि यह स्कीम क्यों हटा दी गई ?

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर) : यह स्कीम १९४६ में रखी गई थी। उसके बाद सी० पी० डब्ल्यू० डी० ने कहा कि इस जमीन की किसी और काम के लिये जरूरत है। इस लिए वह स्कीम हटा कर दी गई।

श्री बी० आर० बर्मा : क्या माननीय मंत्री यह बताने की कृपा करेंगी कि १९४५-४६ के बजट में धोबी कालोनी बनाने का कोई प्रबन्ध किया जायेगा ?

राजकुमारी अमृत कौर : इम्प्रूवमेंट ट्रस्ट से एंसी कोई स्कीम नहीं आई है।

CARRYING OF MAIL BAGS

*1197. Shri I. Eacharan: Will the Minister of Communications be pleased to state:

(a) whether the carrying of mail bags in private buses is obligatory on the part of bus owners while granting route permits by the Transport authority;

(b) whether any difficulties have been experienced in the matter; and

(c) if so, the steps taken to remove the difficulties?

The Deputy Minister of Communications (Shri Raj Bahadur): It is not obligatory on the part of all private bus owners to carry mails. However, in certain states a condition is attached to the route permits that the permit holder should carry mails if required to do so.

(b) No.

(c) Does not arise.

Shri I. Eacharan: May I know whether any remuneration has been given to these bus owners, and if so, on what basis?

Shri Raj Bahadur: We invite tenders for carrying mails and the tender which is most advantageous to the Department is accepted.

Shri I. Eacharan: Has it come to the notice of the Government that instead of giving money to the bus owners, the bus owners give money to the Government for carrying this mail on certain routes?

Shri Raj Bahadur: That is so. In certain cases, it has so happened. The bus owners agree to do so because it facilitates the procurement of route permits from the concerned State Government for them.

रत्नगाड़ियों के लिचे सशस्त्र रक्षक

*११९९. श्री एम० एन० सिंह : क्या रत्नबे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोक्त रत्नबे के भूतपूर्व आ० टी० संक्शन पर मालगाड़ियों के लिये रात में सशस्त्र रक्षकों की व्यवस्था नहीं की जाती है;

(ख) क्या रात की ह्यूटी वाले गाड़ों ने कितनी ही बार एंसे रक्षकों की मांग की है, और

(ग) यदि हां, तो उन की प्रार्थना पर क्या कार्यवाही की गई है ?

रत्नबे तथा परिचहन मंत्री के सभा सचिव (श्री शाहनबाज खां) : (क) रात में चलने वाली कुछ मालगाड़ियों पर सशस्त्र रक्षकों की धधावश्यक व्यवस्था की गयी है, किन्तु यह प्रबन्ध रात में चलने वाली सभी गाड़ियों पर नहीं है।

(ख) हां, बरौनी जंक्शन के कुछ गाड़ों की तरफ से छपरा और कीटहार के बीच चलने वाली गाड़ियों के लिये।

(ग) छपरा और कीटहार के बीच चलने वाली पांचों प्रमुख गाड़ियों पर रात में सशस्त्र रक्षकों की व्यवस्था कर दी गयी है।

श्री एम० एन० सिंह : माल गाड़ियां जिन पर सशस्त्र रक्षकों का प्रबन्ध नहीं किया जाता और इस कारण उनमें जो चोरियां हो जाती हैं उनको रोकने के लिए सरकार क्या इंतजाम करती है ?